

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. C.P.(IB)-796(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Oneott Intertainment Limited

V/s.

Joister Infoserve Private Limited.

Appearance:

For the petitioner: Adv. Kunal Khushalami

For the Respondent: Adv. Sundas Ansari

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Written submissions submitted by the parties.

Reserved for order.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)